

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C). No. 14589 of 2021

In Re: Deaths of Sanitation Workers* *Petitioners

Mr. B.P. Tripathy, Amicus Curiae

Ms. Pami Rath, Amicus Curiae

-versus-

Chief Secretary and others* *Opposite Parties

Mr. P.K. Muduli, AGA

Mr. P. Mohanty, Advocate

Mr. B.P. Pradhan, Advocate

**CORAM:
THE CHIEF JUSTICE
JUSTICE CHITTARANJAN DASH**

**ORDER
16.08.2022**

Order No.

06. At the request of Mr. P.K. Muduli, learned Additional Government Advocate for the State, who wants time to obtain fresh copies of the affidavits of the WATCO, list on 30th August, 2022.

***(Dr. S. Muralidhar)*
*Chief Justice***

***(Chittaranjan Dash)*
*Judge***

S. Behera